

Proforma-A

FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON 08.07.2017 (For All Types of Cases)				
	Name of the State Authority	Ballia		
S. No	Type of Cases (Categories)	Pre-litigation Cases		
		Taken up	Disposal	Settlement Amt.
1	NI Act cases u/s 138			
2	Bank Recovery Cases	1511	181	1173340
3	Labour disputes	-	-	-
4 (i)	Electricity Bills (excluding non-compoundable)	-	-	-
4 (ii)	Water Bills (excluding non-compoundable)	-	-	-
5	Others (Criminal Compoundable, Matrimonial and other Civil disputes) please specify	201	Phone=36	154530
	Total	1712	217	1327870

Proforma-B

S. No	Type of Cases (Categories)	Pending Cases			(d)	(e)
		(a)	(b)	(c)		
		Taken up	Disposed of	Settlement Amt.	Number of Cases not reflected on NJDG (out of column No. (b) i.e. disposed of Cases)	Number of Cases reflected on NJDG (out of column No. (b) i.e. disposed of Cases)
1	Criminal compoundable cases	1846	1211	169570	-	1211
2	NI Act cases u/s 138	44	2	-	-	2
3	Bank Recovery Cases	-	-	-	-	-
4	MACT cases	52	8	1992000	-	8
5	Labour dispute cases	-	-	-	-	-
6 (i)	Electricity Bills (excluding non-compoundable)	45	-	-	-	-
6 (ii)	Water Bills (excluding non-compoundable)	-	-	-	-	-
7	Matrimonial disputes	37	3	-	-	3
8	Land Acquisition Cases (pending in District Courts and High Courts only)	-	-	-	-	-
9	Service matters relating to pay and allowances and retiral benefits	-	-	-	-	-
10	Revenue Cases (pending in District Courts and High Courts only)	2475	1146	-	-	-
11	Other Civil Cases (rent, easmentary rights, injunction suits, specific performance suits etc. Please specify the category)	443	FR=9 Civil=63 Challan=67 Other=10 Total=149	-	-	149
	Total	4942	2519	2161570	0	1373

Sd/-
Nodal Officer
ADJ/FTC II
Ballia

Sd/-
Secretary
DLSA Ballia